

is not increased then increase in exports is also not possible. So, there is a proposal from the Government side that workers' participation should be there in the management. Without workers' participation in the management, it is not possible to increase the export or to tone up the public sector enterprises. My specific proposal is that without the participation of the workers in the policy making body, i.e. in the Board, the situation will not improve. Has Government any proposal to include the workers' representatives in the Boards of the public sector enterprises?

PROF. K. K. TEWARY : Sir, this supplementary does not arise out of this question. Still, I would respond to it. We do support this philosophy that the workers must be taken into confidence. They must be associated with the entire decision making process. In pursuance of this strategy accepted by the Government, we have given full representation to workers' representatives at shop floor level and plant level. About the management, in day-today decision making process, the workers do participate.

So far as Board level is concerned, because of lack of unanimity among the trade unions, this representation has not been possible. (*Interruptions*). The Labour Minister has had a round of discussions and talks with the trade union people and I am sure in the near future a solution will be forthcoming.

#### Power To Haryana from Central Plants

\*94. SHRI P. M. SAYEED : Will the Minister of ENERGY be pleased to state :

(a) whether a decision has been taken by Union Government to give more power to Haryana from central power plants;

(b) the quantum of power to be given to Haryana according to the decision and from which plants; and

(c) whether central plants have extra power to spare for other States and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI

SUSHILA ROHTAGI) : (a) to (c) A Statement is given below.

#### Statement

(a) It is the effort of Central Government to give maximum power to Haryana to meet the needs of the State.

(b) The total power supplied to Haryana from Indraprastha and Central power stations of Singrauli, Bairasiul and Badarpur, including Haryana's own share of power, and assistance to mitigate the power shortage in the State, varies from day to day depending upon the generation and the system demand.

(c) The Central station at Singrauli has unallocated power at the disposal of the Centre for meeting the requirements of the States in the Northern Region. Assistance from Singrauli is also provided to States such as Uttar Pradesh and Jammu and Kashmir depending upon the availability of power and the requirements of the systems from time to time.

SHRI P. M. SAYEED : Mr. Deputy Speaker, Sir, it is not clear from the answer as to what are the criteria of distribution of power from the Centrally controlled power plants. Therefore, may I know from the hon. Minister, whether it is demand based or any other consideration or whether that backward part of the country is receiving any special consideration and if so what are the details?

SHRIMATI SUSHILA ROHTAGI : Sir, it is always our endeavour to see that in the case of backward parts of the country which are facing shortage of power, the power is rushed from the neighbouring States or from the Central sector.

As you specifically referred to Haryana, here too efforts have been made that apart from the Indraprastha, the Central power stations of Singrauli, Bairasiul and Badarpur have been rushing additional supply of power to Haryana in order to see that the acute shortage of power is reduced to the minimum.

SHRI P. M. SAYEED : May I know from the hon. Minister, what is Haryana's

total installed capacity, its capacity utilisation plant load factor from hydro-electric and thermal power stations; and what is the quantity given to Haryana from the Central electricity grids and also to backward States and Union Territories ?

**SHRIMATI SUSHILA ROHTAGI :** Sir, the answer is specifically centered round Haryana. Regarding this, I would like to say that the assistance to Haryana from Singrauli is 453.3 million units; from Bairasuil is 167.9 million units and from Indraprastha is 390.6 units.

**SHRI P. M. SAYEED :** What is the total installed capacity ?

**SHRIMATI SUSHILA ROHTAGI :** That is the second part of the question. I am coming to that.

About the total installed capacity, in the Seventh Five Plan, a total of 488 MWs capacity-comprising 58 in hydro and 430 in thermal, is targeted to be added. Out of this, 236 MWs has already been commissioned. In addition to that, the State would also get its share from the Central sector projects being set up in the northern region.

Regarding the plant load factor of both the stations, it is only 44 per cent. That is the maximum.

[*Translation*]

**SHRI NIRMAL KHATTRY :** I want to know from the hon. Minister whether in view of the shortage of power in Uttar Pradesh and particularly in view of the demonstration held by the farmers in Muzaffarnagar yesterday where there was also police firing, the N.T.P.C. would make efforts to increase the quantum of power supply to that State ?

[*English*]

**MR. DEPUTY-SPEAKER :** Questions relating to Haryana will be allowed. Now Mr. Patil.

**SHRI VIJAY N. PATIL :** We are considering the power to be given from the Centre to Haryana State...

**MR. DEPUTY-SPEAKER :** Put any question relating to Haryana.

**SHRI VIJAY N. PATIL :** In respect of Delhi, we are developing the National Capital Region, where parts of Haryana, parts of Rajasthan and parts of U.P. will be attached; and a lot of industries will be developing in the National Capital Region. So, what steps does Government propose to take, to increase the supply of electricity in this National Capital Region; and is Government Planning to set up any atomic power plant in this area, in view of the fact that we are able to construct an atomic power plant with 98% of indigenous machinery ? What steps are you taking in respect of the National Capital Region ?

**SHRIMATI SUSHILA ROHTAGI :** I am replying in anticipation of your permission, Sir. But I can say that so far as Haryana is directly concerned, it gets a share of 2.4 million units from Indraprastha and Singrauli, Haryana is now getting four million. This is the supply in February.

Regarding the other questions about Delhi and the Union Territory.....

**MR. DEPUTY-SPEAKER :** You deal with the question relating only to Haryana.

**SHRI SYAM LAL YADAV :** The Minister in reply to part (c) of the question has said that assistance from Singrauli is also provided to States such as Uttar Pradesh, and so on. May I inform the hon. Minister that the allocation of power from Singrauli to Uttar Pradesh is minimal, and the requirement of Uttar Pradesh is not considered ? That has led to wide-spread agitations, and therefore the law and order situation has arisen. It is a failure on the part of Energy Minister to provide sufficient energy from Singrauli and other NTPC projects to Uttar Pradesh. We would like to increase the supply of power to this State, from which generation is done.

**THE MINISTER OF ENERGY (SHRI VASANT SATHE) :** I must remove a misunderstanding and misinformation, because as far as Singrauli is concerned, in 1985-86 U.P.'s share is this; and the share is allocated on the basis of generation and

demands of various States. And from this we give to Delhi, Haryana, Punjab, Rajasthan, Uttar Pradesh, Himachal Pradesh, Jammu & Kashmir, and all of them. So, the share of U.P. was 2044 million units, and they were given 3545 million units—1,500 million units more. *(Interruptions)*

MR. DEPUTY-SPEAKER : They will provide it; don't worry.

SHRI VASANT SATHE : In 1986-87, U.P. has been getting more than its share.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Your interests will be protected; don't worry.

SHRI VASANT SATHE : From Singrauli, U.P. had share of 1793.3 million units from April 1986 to January 1987; and they got 2,863 million units—again 1,000 million units more. What more can you give? As far as the Centre is concerned, we have been giving more to U.P. They must ensure that from their own Electricity Boards they generate enough, and supply the needs of the agriculturists.

*[Translation]*

SHRI GIRDHARI LAL VYAS : I want to know as to why other States have been given power out of the share of Rajasthan where there is already shortage of power? How many more units you are going to supply to Rajasthan to fulfil the requirement of that State? The industries in Rajasthan have been closed down on account of non-availability of power and in agriculture sector, there is 40 per cent shortage. Will you supply more power to Rajasthan to make up for the shortages?

SHRI VASANT SATHE : I do not want to disappoint Shri Vyas. Unfortunately, Rajasthan is getting more electricity than what is due to it.

*[English]*

MR. DEPUTY-SPEAKER : The Question Hour is over.

## WRITTEN ANSWERS TO QUESTIONS

*[Translation]*

### Pricing Policy for Petroleum Products

\*83. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have formulated a long term pricing policy in respect of petroleum products ; and

(b) is so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMADUTT) : (a) and (b) The main objectives of the petroleum pricing policy are :

(a) to generate adequate resources for the development of the oil industry ;

(b) to generate resources for poverty alleviation and other socio-economic programmes in the Five Year Plans ;

(c) to promote inter fuel substitution, conservation and demand management of finite oil resources ;

(d) to minimise the dependence on imported oil and the burden on scarce foreign exchange resources ; and

(e) to provide domestic fuel for cooking and lighting for the vulnerable sections of society at reduced rates.

*[English]*

### Waiting Lists for Telephone Connections

\*84. SHRI H.B. PATIL :

SHRI R.M. BHOYE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Union Government have sought reports from the various States regarding the waiting list of persons for telephone connections ;